

DIVISION BENCH

ITEM NO.116

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) NO.16/ALD/2024

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 15th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	RCB INFRACONS PRIVATE LIMITED V/S RCUBE INFRATECH PRIVATE LIMITED
UNDER SECTION	9 OF IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Deepak Maurya, Proxy for : *For the Operational Creditor*
Sh. Udai Chandani, Adv.

Sh. Shubham Agarwal, Adv. : *For the Corporate Debtor*

ORDER

Ld. Counsels representing the parties are present physically.

- 1.** In this case, the notices were issued to the respondent/ corporate debtor on the previous occasion.
- 2.** Ld. Counsel, Sh. Shubham Agarwal has put in appearance on behalf of the Corporate Debtor, who seeks and is granted two weeks time to file reply with an advance copy to be supplied to the other side.
- 3.** Let the matter be adjourned for further hearing on 14th May, 2024.

-Sd-

**(Ashish Verma)
Member (Technical)**

15th April, 2024

*Kavya Prakash Srivastava
(Stenographer)*

-Sd-

**(Praveen Gupta)
Member (Judicial)**